

Central Administrative Tribunal, Principal Bench

R.A. No. 410/2000 In  
O.A. No. 724/2000

New Delhi this the 01 day of January, 2001

Hon'ble Mr. Kuldip Singh, Member (J)  
Hon'ble Mr. S.A.T. Rizvi, Member (A)

(10)

Sh. S. V. Abhi S/o Sh. R. K. Abhi  
aged about 54 years,  
Assistant Audit Officer, Under Principal Director  
Commercial Audit & Ex-Officio Member Audit Board-II,  
AGOR Building, New Delhi. , Review Applicant

Versus

1. Union of India  
Through Comptroller & Auditor General  
of India, 10, Bahadur Shah Zafar Marg, New Delhi.
2. Principal Director of Commercial Audit  
And Ex-officio Member Audit Board-II, AGOR  
Building, Vth Floor, B Wing, New Delhi. Respondents

ORDER BY CIRCULATION

By Hon'ble Mr. Kuldip Singh, Member (J)

RA No. 410/2000 has been filed by the applicant  
for review of the order passed in OA No. 724/2000 on  
30.10.2000.

2. The review applicant has tried to re-agitate the  
same issues which he had raised in the OA. All the points  
taken in the RA were considered at great length by the  
Tribunal while deciding the OA.

3. After going through the RA, I do not find any  
error apparent on the face of the record which may require  
review of my order under Order XLVII Rule 1 CPC read with  
Rule 22(3)(f)(i) of the Administrative Tribunal's Act. In  
the circumstances, the RA is rejected.

*S.A.T. Rizvi*  
( S.A.T. Rizvi )  
Member (A)

*Kuldip Singh*  
( Kuldip Singh )  
Member (J)

/Rakesh/